

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:275

ANSWERED ON:10.02.2014

NOISE POLLUTION

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the noise levels in metro cities are above the prescribed limits;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of the guidelines issued by the Government to check noise pollution; and
- (d) the mechanism put in place by the Government to monitor noise pollution in metro cities effectively?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 275 due for reply on 10.02.2014 regarding 'Noise Pollution' by Dr. Sanjeev Ganesh Naik, Shri Sanjay Dina Patil, Hon'ble Members of Parliament.

(a) &(b) Ambient noise levels are monitored in seven metro cities, namely Delhi, Mumbai, Kolkata, Chennai, Hyderabad, Bengaluru and Lucknow on 24x7 basis at 35 locations. Five stations have been set up in each of the above named seven cities. There are different ambient noise norms for day time (6.00 am – 10.00 pm) and night time (10.00 pm – 6.00 am) for various zones depending on land use. Time series data for two years i.e. 2011-12, 2012-13 and the current year for these cities is available. The data, so generated, in respect of aforesaid cities reveals the following:

# In Delhi, noise levels are exceeding the prescribed standards at all stations except East Arjun Nagar both for day time and night time.

# In Kolkata, noise levels are exceeding at SSKM Hospital both for day time and night time and New Market and Patauli for night time. Noise levels are within prescribed limits at remaining two stations both for day time and night time.

# In Mumbai, noise levels are exceeding the prescribed standards at Thane MCO for day time and remaining four stations both for day time and night time.

# In Hyderabad, noise levels are exceeding the prescribed standards at all stations except Jeedimetla both for day time and night time.

# In Chennai, noise levels are exceeding the prescribed standards at all stations except Guindy both for day time and night time.

# In Bengaluru, noise levels are exceeding the prescribed standards at BTM and Nisarga Bhawan both for day time and night time and at Parisar Bhawan for night time. Noise levels are within prescribed limits at remaining two stations both for day time and night time.

# In Lucknow, noise levels are exceeding the prescribed standards at Indira Nagar at night time and remaining four stations both for day time and night time.

(c) The Noise Pollution (Regulation and Control) Rules, 2000 are in place which have been last amended in January, 2010. Salient features of the said amendment are: (i) Stress laid on making the night time (10.00 pm – 6.00 am) less noisy; (ii) 'Public place' defined and the occupant of a public place required to restrict the volume of public address system, etc. (iii) Similarly, the occupant of a private place required to restrict the volume of music system, etc.; and (iv) A duty cast upon the concerned State Governments to specify in advance, the number and particulars of days, not exceeding fifteen in a year, on which 2 hours exemption for permitting the use of loud speaker, public address system and the like (10.00 pm to 12.00 mid night) would be operative.

(d) The Central Government has set up a national ambient noise monitoring network through the Central Pollution Control Board (CPCB) and respective State Pollution Control Boards (SPCBs).